

बैंच पारंपर्गों सहित महाराष्ट्र में प्राये पाकिस्तानी राष्ट्रजनों की यात्रा

2368. श्री हुकूम चंद कछवाय : क्या गृह मन्त्री यह बताने की कृपा करेगे कि :

(क) पहली जनवरी 1968 से अब तक बैंच पार-पत्र लेकर महाराष्ट्र में कितने पाकिस्तानी राष्ट्रजन प्राये हैं ;

(ख) उक्त अवधि में कितने पाकिस्तानी राष्ट्रजन अपने वीसा की अवधि समाप्त होने से पहले पाकिस्तान लौट गये ;

(ग) उक्त अवधि में कितने पाकिस्तानी राष्ट्रजन लापता हो गए तथा कितनों को वापिस पाकिस्तान भेज दिया गया है ; और

(घ) कितने पाकिस्तानी राष्ट्रजनों के बारे में तलाश करने के नोटिस जारी कर दिये गये है तथा इस समय छुपे हुये व्यक्तियों की अनुमानित संख्या कितनी है ?

गृह मन्त्रालय में राज्य मन्त्री (श्री कृष्ण चंद्र पंत) : (क) 1 जनवरी, 1968 से 30 अप्रैल, 1971 तक 9,824 ।

(ख) 9,396

(ग) इस अवधि में 23 पाकिस्तानी राष्ट्रजन लापता हो गए और 30 को वापिस पाकिस्तान भेज दिया गया ।

(घ) 11 पाकिस्तानी राष्ट्रजनों के बारे में तलाश करने के नोटिस जारी किये गये । 30 अप्रैल, 1971 को 9 पाकिस्तानी राष्ट्रजन छुपे हुए थे ।

Criteria for Determining Backward Areas

2369. SHRI B. R. SHUKLA : Will the Minister of PLANNING be pleased to state :

(a) whether the Working Group set up by the Planning Commission for determining the criteria for identification of backward areas in each State submitted its report in early 1969 :

(b) whether no positive steps have been taken in this regard by certain States ; and

(c) the steps being taken by Government to expedite implementation of the recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) Yes, Sir.

(b) and (c). In consultation with the State Governments and financial institutions, Planning Commission have selected 209 industrially backward districts throughout the country for concessional finance for new industries from financial and credit institutions. In addition, the Central Government is giving an outright grant or subsidy amounting to 1/10th of the fixed capital investment of new units having total fixed investment of not more than Rs. 50 lakhs each, in two selected districts in each of the 9 States identified as industrially backward, viz, Andhra Pradesh, Assam, Bihar, Jammu and Kashmir, Madhya Pradesh, Nagaland, Orissa, Rajasthan, U. P. and one district in each of remaining States and Union Territories.

The Industrial Development Bank of India, the Industrial Finance Corporation of India and the Industrial Credit and Investment Corporation of India have already announced the concessional terms of finance for industries to be established in the selected backward districts.

Negotiations with Former Rulers on Issue of Privy Purses

2370. SHRI B. S. MURTHY : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 62 on the 26th May, 1971 regarding abolition of Privy Purses and state :

(a) whether the former Rulers have approached Government for negotiations on the issue of Privy Purses ; and

(b) if so, the formula, if any, suggested by them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). "Certain Rulers have suggested that the question of abolition of privy purses may be settled after discussion with the Rulers. They have not proposed any formula."